ment potential will increase by the more efficient working of the LIC because then, its work will go on advancing and developing and more people will be employed as a result thereof. If this is not done, less people will be employed.

Oral Answers

Mr. Speaker: Next Question.

बी हुकम बन्द कह्याय: प्रध्यक्ष महोदय, मैं तीन चार मर्तवा खड़ा हुआ हूं, नेकिन मुझे प्रश्न पूछने का भ्रवसर नहीं दिया गया है।

भी एस० एम० बोझी: अध्यक्ष महोदय, यह सवाल बहुत महत्वपूर्ण है। इस के बारे में और पूरक प्ररत पूछने का अवसर दीजिए। कई माननीय सदस्य प्रश्न पूछना चाहते है।

Mr. Speaker: I have gone to the next Question. Mr. Sezhiyan.

Fourth Five Year Plan

*41. Shri Sezhiyan:
Shri H. N. Mukerjee:
Shri S. Supakar:
Shri Hem Raj:
Shri C. C. Desai:
Dr. Karni Singh:
Shrimati Sushila Rohatgi;
Shri Bhogendra Jha:

Will the Minister of Planning be pleased to state:

- (a) whether the outlay of the Fourth Five Year Plan has been finalised:
 - (b) if so, the details thereof; and
- (c) if not, when Government propose to finalise the Plan and lay it on the Table?

The Minister of Planning Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No, Sir.

(b) and (c). The Draft Outline of the Fourth Plan is being reviewed in the light of latest Economic trends. After this review, the Fourth Plan

proposals will be discussed by the National Development Council and thereafter placed before the Parliament.

Shri Era Sezhiyan: One year of the Fourth Plan has already elapsed. I want to know how much more time will be taken to finalise the Fourth Plan. India is now without a Plan and I want to know whether the Planning Commission will be able to draft the Fourth Plan at least before the Fourth Plan period is over. I want to know the exact date when this will be done.

Shri Asoka Mehta: As far as the Fourth Plan is concerned, we had reached agreement and conclusion with 16 out of the 17 States before the elections. But I believe it is necessary for us to hold fresh discussions with the new governments that have been formed. That is the reason why as far as the State sector is concerned we have got to give them an opportunity to bring up whatever they have to say: we do not want to take anything fixed and final. As far as the Plan of the Union Government is concerned, that also has to be gone into because the economic situation has not picked up as we had hoped it would pick up. We are looking into it, and I believe the National Development Council would like to have a look at all these calculations after we have had an opportunity of discussing it with the Chief Ministers.

Shri Sezhiyan: It has been openly expressed by many Members including those who have been in the Planning Commission till recently that the Planning Commission has to be reorganised and reoriented, which is but a reflection on the working of the Planning Minister has to say about the reorientation and reorganisation of the Planning Commission and the Plan.

Shri Asoka Mehta: That does not arise out of the main question.

Shri H. N. Makerjee: Since our Pian outlay would be largely conditioned by our export performance, which on account of devaluation, has become very dismal, may I know whether Government have any idea in regard to re-examining the entire position which has arisen after the introduction of devaluation into our economy?

Shri Asoka Mehta: The export programme is being gone into and steps are being taken to improve our export performance. I do not accept the suggestion that exports have suffered because of devaluation. The exports would have suffered much more if there had been no devaluation.

Shri C. C. Desai: I was going to address my question to the Prime Minister, but since she is not here in the House, may I address it to the Deputy Prime Minister?

Mr. Speaker: The question is being answered by the Planning Minister now.

Shri C. C. Desai: My question is this. What are the plans of Government about the reconstitution of the Planning Commission? And will Government give an undertaking to this House that no defeated or unwanted Congressman will be given a berth on the reorganised or reconstituted Planning Commission? This question can be answered by the Prime Minister or the Deputy Prime Minister only.

Shri Asoka Mehta: That does not arise out of the main question. Such a distinguished Member as Shri C. C. Desai should know what can arise out of the question and what cannot arise.

श्री सणु लियवे : प्रश्यक्ष महोदय, प्राज तक इस सदन का यह दस्तूर रहा है कि जो प्रश्न रहता है उस से सर्ववित उप-प्रश्न पृष्ठे साहब जा सकते हैं। यह प्रश्न सेक्षियान साहब हारा भी पूछा गया भीर सी० सी० देसाई के हारा भी। यह जुड़ा हुमा है चौची योजना के साथ । में चाहता हूं इसका उत्तर शाना चाहिए और बाप उत्तर दिमबाइए।

Mr. Speaker: The appointment of the members of the Planning Commission cannot be discussed on this question. The hon. Member can discuss that question later on.

भी मणु लिसये: योजना मंत्री कहते कि श्री देसाई और श्री सेश्वियान के उप-अश्व इस प्रकासे नहीं निकलते हैं तो फिर सप्ती-मेंट्री का मतलब क्या है? यही वजह है कि योजना मंत्रालय ने कोई इस में अपनी नीति निर्धारित नहीं की है, इतीलिए विलम्ब हो रहा है।

Shri Sezhiyan: Planning itself depends on the Planning Commission, and, therefore, I had asked about the reorientation or reconstitution of the Planning Commission

भी कंवर लाल गुप्ता: जब कोई सप्ली-मेंन्ट्री क्वेश्चन आप ऐडिमिट कर लेते है तो मिनिस्टर को उस का जवाब देना चाहिए यह तय करना आप का काम है कि सवाल उठता है या नहीं ?

Mr. Speaker: But if the Minister is not prepared to answer this question without notice, what can be done?

भी मधु लिमये: तो भ्राप दिलवाइये, इस का उत्तर म्राना चाहिए।

Shri Kanwar Lai Gupta: It is for you to decide whether it should be answered or not. So, why should he say that he cannot answer? You should force him to answer this question.

Mr. Speaker: When some questions are so wide and so on, it will be difficult to answer them now. The appointment of the members of the Planning Commission is not done by the Planning Minister alone.

684

श्री मध लिमये: ग्रप्वाइंटमेंट के बारे में नहीं पूछा, पुनर्रचना के बारे में पूछा है।

श्री कंवर लाल गुप्ता : ग्राप जरा मेरी बात सून लीजिए। जब किसी क्वेश्चन को ग्राप तय कर लेते हैं कि ठीक है, सप्लीमेंन्ट्री पूछ सकते हैं तो अपने आप मिनिस्टर को यह कहना कि यह क्वेश्चन इस में से एराइज नहीं होता ठीक नहीं है। यह काम स्पीकर का है। मिनिस्टर के पास ग्रगर उत्तर नहीं है तो वह यह कह सकता है मेरे पास उत्तर नहीं है लेकिन उनका यह कहना कि यह इस से उठता नहीं है, ठीक नहीं है।

This is not proper.

Mr. Speaker: That may be so, but the result is the same that it cannot be answered now.

श्री मध् लिमये : ग्रध्यक्ष प्रश्नों के उत्तर के बारे में हमारे नियम बिलकूल साफ हैं। तीन कारणों को लेकर ही मंत्री इन-कार कर सकते हैं: (1) कि इसका उत्तर 'देना सार्वजनिक हित में नहीं है, (2) उन के श्रांस इस की जानकारी नहीं है और (3) ग्रापने इजाजत नहीं दी हैं। तो तीन में से कौन कारण हैं? यह इसमें से निकलता है या नहीं इस का फैसला तो ग्राप को करना है। स्राप ने प्रश्न की इजाजत दी है तो अब जवाब श्राना चाहिए ।

Shri Asoka Mehta: I would beg of you to look at the question and tell me now the question of reorganisation of the Planning Commission arises out of this question.

Shri Kanwar Lal Gupta: He has repeated the same answer. I protest against this. When you have asked him to answer, let him say 'I have no answer'.

Dr. Karni Singh: May I know if as a future policy greater emphasis will be laid on the implementation of the plans rather than just paper work because the increase in population and all the other problems that the country faces are defeating all that we are trying to do?

Shri Asoka Mehta: As far as planning is concerned, not only in India but all over the world, the planning body's work is to prepare the plan. Implementation is the work of the administrative ministries, and in the light of the work done from year to year, the plans are reviewed. You know in England the plan that was drawn up had to be revised, in China the plan that was drawn up had to be revised and in the Soviet Union the plans drawn up were revised. This is not something peculiar to India, and no Planning Commission can be saddled with the responsibility of implementing the plan.

Shrimati Sushila Rohatgi: Seeing that scarcity of foodgrains has become a matter of existence and survival rather than of welfare in some States. would Government consider the advisability of giving top priority to irrigation schemes and supply of cheap and sufficient water supply to farmers to encourage food production and to postpone social welfare schemes to that extent in the next Plan?

Shri Asoka Mehta: I am sure the hon. Member is aware that we have given the highest priority to agriculture and irrigation, particularly to those schemes already under construction, provision of power for energising our wells and so on.

Shri Chintamani Panigrahi: May I know whether there will be revision of targets or revision of policies adopted so far?

Shri Asoka Mehta: Under the direction of the National Development Council, whatever we are asked to do will be done. No particular thing is barred.

Mr. Speaker: Question No. 43.

Shri Nath Pai: You do not seem to attach sufficient importance to planning. We wanted to put more questions on this.

685.

Mr. Speaker: You can have a discussion also later on.

An hon. Member: What about question No. 42?

Mr. Speaker: It is transferred to another day.

Indigenous Systems of Medicine

- *48. Shri S. C. Samanta: Will the Minister of Health and Family Planning be pleased to state:
- (a) the reasons for the neglect of indigenous systems of medicine which are being replaced by the Allopathic system even in the rural areas:
- (b) the broad details of the schemes. if any, formulated by Government to encourage the indigenous systems; and
- (c) the amount ear-marked for this purpose in the Fourth Five Year Plan as against the Allopathic system of Medicine?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar); (a) The Indigenous Systems of Medicine Ayurveda, including Unani and Yoga are being progressively developed along with the Modern System of Medicine.

- (b) The Government of India mainly concerned with the development of Research and Post-Graduate Education in these systems Proposals have been included in the successive Plans for establishing Post-Graduate and Research Institutes, Drug Stand-Laboratories. Medicinal ardization Herb Gardens and Survey Units and compilation of the Ayurvedic, Siddha and Unani Pharmacopoeia.
- (c) An allocation of Rs. 5 crores in the Central Sector and Rs. 5 crores in the State Sector has tentatively been included in the Fourth Five Year Plan for the development of the Indigenous Systems of Medicine. The Plan allocation for the Allopathic system is Rs. 482 crores.
- Shri S. C. Samanta: Is it not a fact that both Committees, one for the indigenous system and the other for

homocopethy recommended the establishment of a medical institute in the country? Has this recommendation been taken up and is it being followed?

- Dr. S. Chandrasekhar: If by 'medical instituite', the hon. Member means a medical college to be run on the principles of avurveda and the systems included in it it is being examined and will be implemented very soon by Government.
- Shri S. C. Samanta: May I know whether the certificates issued by Ayurvedic doctors are given the same honour and prestige as the certificates issued by doctors of modern systems of medicine?
- Dr. S. Chandrasekhar: I would like to tell the hon. Member that a committee on organisation on the lines of the Indian Medical Council, for the purpose of recognising Ayurvedic practitioners, is being contemplated by the Government, and legislation will be brought forward as soon as it is feasible.

Shri Baburao Patel: May I know what amount is being allotted in the Fourth Five Year Plan for the development of Homoeopathy which is the cheapest system of medicine for treating poor people in this country?

Dr. S. Chandrasekhar: For the indigenous systems of medicine including homoeopathy, unani and nature cure, in the first plan we gave Rs. 0.4 crores; in the second plan Rs. 40 crores; in the third plan Rs. 98 crores; and in the fourth plan it is contemplated to spend Rs 10 crores.

Shri Hem Barua: May I know if the attention of the hon. Minister has been drawn to a recent criticism about the hybrid, i.e. the mixing of allopathy with indigenous systems of medicine-I do not think homoeopathy is an indigenous system, whatever that might be-mixture of allopathy with Ayurveda and other indigenous systems of medicine? May I know whether Government are trying to maintain and retain the purity of the indigenous system by not allowing them to get mixed up with the so-called modern system of medicine known as allopathy?

Dr. S. Chandrasekhar: This is an important question, and I would like to tell the hon. Member that there are three proposals. One, we have institutions where pure or suddha Ayurveda and indigenous systems of medicine are adopted; second, where we have what you may call non-siddha, not a suddha is an integrated system where both allopathy

Shri Hem Barua: As non-moral is not immoral, do I understand that non-suddha is not asuddha?

Dr. S. Chandrasekhar: As I said, it is non-suddha, not asuddha, i.e. integrated systems are also being followed, depending upon the individual's choice, where they can go and get help.

Devaluation and Foreign Exchange Resources

*44. Shri S. C. Samanta:
Dr. Karni Singh:
Shri S. M. Banerjee:
Shri C. C. Desai:
Shri Prakash Vir Shastri:

Will the Minister of Finance be pleased to state:

- (a) whether there has been any depletion in India's foreign exchange resources after devaluation on account of increased expenditure of foreign exchange for all our imports particularly food and defence hardware; and
- (b) whether devaluation has succeeded to gain the objectives envisaged and if so, in what manner?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) No, Sir.

- (b) It is as yet early for the success in achieving the objectives of devaluation to be assessed.
- Shri S. C. Samanta: May I know whether a Devaluation Committe has been set up by any ministry about the working of the devaluation in the country?

Shri Morarji Desal: No committee is necessary for it. The Finance Ministry is looking after it.

Shri S. C. Samanta: I wanted to know whether any ministry has done anything in the matter, whether the Ministry of Transport has gone into the matter and submitted to the Government its recommendations?

Shri Morarji Desai: I have no knowledge of it.

Dr. Karni Singh: With no perceptible increase in our exports and foreign exchange earnings ever since devaluation, are Government prepared to consider that recourse to devaluation was a hasty and ill-advised step, as has been proved by results so far during the last nine months?

Shri Nath Pai: You mean absence of results.

Shri Morarji Desai: No amount of opinion given now is going to change the fact of devaluation.

Dr. Karni Singh: The hon. Minister has not enlightened us whether this was a retrograde step or a step in the right direction.

Shri Morarji Desai: Everybody is free to have whatever opinion he wants.

Shri Balraj Madhok: We want to know the opinion of the Government.

Shri Nath Pai: Would you have done it if you were the Finance-Minister?

Shri Hem Barua: What is the opinion of the Government?

Shri H. N. Mukerjee: The Deputy Prime Minister said that it was a matter of opinion. A Member of this House, on behalf of the whole House, wanted to know the factual position in regard to the Government view in regard to devaluation, objectively speaking. Let him give the Government's view, and not leave it in mid air.